

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3289
TO BE ANSWERED ON 06th DECEMBER, 2016

FCI GODOWNS

3289. DR. KIRIT P. SOLANKI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the foodgrains in FCI godowns have been left unfit for consumption due to negligence of the employees and if so, the details thereof; and
(b) the names of the States where instances of rotting and insect infestation of stored wheat grain due to rain have been noticed in FCI godowns along with the quantum of such items, State-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Procured foodgrains are stored by FCI in a scientific manner in covered godowns and in Cover & Plinth (CAP) storage. Scientific codes of practices for safe storage of foodgrains are followed during storage. In spite of all precautions, some quantity of foodgrains may get damaged/become non-issuable during storage due to various reasons such as storage pest's attack, leakages in godowns, procurement of poor quality stocks, exposure to rains, floods, negligence on the part of concerned persons in taking precautionary measures etc. In case of negligence of officers/officials, suitable disciplinary action against defaulters is invariably taken. State-wise details of foodgrains accrued as damaged/ non-issuable in FCI due to negligence of staff for the last three years and current year are at Annex.

(b): State-wise details of the wheat accrued as damaged/non-issuable in FCI due to rain during last three years and current year up to 1.11.2016 is as under;

Region	2013-14	2014-15	2015-16	2016-17
	Wheat	Wheat	Wheat	Wheat
BIHAR	0	0	21	0
ASSAM	1	0	0	0
DELHI	0	2	0	0
U.P.	0	0	1	0
KERALA	0	0	9	0
TAMIL NADU	0	6	0	1
GUJARAT	205	0	8	0
MAHARASHTRA	0	3	0	0
TOTAL	206	11	39	1

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 3289 TO BE ANSWERED ON 06th DECEMBER, 2016 IN LOK SABHA.

State- wise details of foodgrains accrued as damaged/ non-issuable in FCI due to negligence of staff for the last three years and current year (upto 1.11.2016).

(Fig. in tons)

NAME OF THE REGION	2013-14	2014-15	2015-16	2016-17(upto 1.11.2016)
BIHAR	2960	0	0	0
JHARKHAND	618	0	0	0
ORISSA	0	0	7	0
WEST BENGAL	7998	0	0	0
ASSAM	0	32	0	0
ARUNACHAL PRADESH	0	0	0	0
NEF(MEGH./MIZO/T.PURA)	0	0	0	0
MANIPUR	0	0	0	0
NAGALAND	0	0	0	0
DELHI	0	2	0	0
HARYANA	0	0	0	0
HIMACHAL PRADESH	0	0	0	0
JAMMU & KASHMIR	0	0	0	0
PUNJAB	18	38	0	0
RAJASTHAN	0	0	0	1.869
UTTAR PRADESH	306	187	0	5.687
UTTRAKHAND	0	0	0	0
ANDHRA PRADESH	165	0	57	0
KERALA	0	5	0	0
KARNATAKA	0	662	0	8.287
TAMIL NADU	0	198	15	0
GUJARAT	0	0	0	0.123
MAHARASHTRA	0	0	0	0
MADHYA PRADESH	0	4	0	0
CHHATTISGARH	64	0	0	0
<u>TOTAL</u>	12128	1130	79	15.966
